

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1894**  
TO BE ANSWERED ON 21.12.2018

**Animals in Circus**

1894. SHRIMATI VASANTHI M.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is considering to introduce a ban on all animals in circuses;
- (b) if so, the details thereof;
- (c) whether the said ban will also put an end to use of animals in other functions of all natures; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

- (a) & (b) The Government of India administers the Prevention of Cruelty to Animals Act, 1960 for prevention of cruelty against the animals. Under this act, various rules are made from time to time to prevent infliction of unnecessary pain and suffering to the animals.
- (c) & (d) The intention of the Act is not to put an end to use of animals in functions of all natures but to prevent cruelty against them.

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